F.No. C-50/62/2021-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

******

North Block, New Delhi- 110001
Dated: 18th January, 2022

To
The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief
Commissioners/ Director Generals of CBIC

Subject: General Elections to the Legislative Assembly of Uttar Pradesh, 2022-Relieving
of Expenditure Observers in Phase-I-Regarding.

Sir,

I am directed to enclose herewith Election Commission of India’s letter No. 464/Exp.
Obs/GE-LAs/DEP./EEPS/2022 dated 17.01.2022 on the subject mentioned above and to state
that Election Commission of India has relieved Shri Prakash Borgohain IRS(C&IT): 2009 (R-
19184) and Shri Ram Singh Shekhawat IRS(C&IT): 2009 (R-19181) from further election duty
and has kept them in reserve. Both the Expenditure Observers are requested to submit
Expenditure Observer Report I, after completion of their 1st visit related works (Held Virtually).

2. It is requested that the decision of Election Commission of India may be communicated
to the concerned officers.

Yours faithfully,

Encl. As Above.

(S.A. Ansari)
Under Secretary to the Government of India
Tel: 23095529/E-mail: sa.ansari@nic.in

Copy to:

The Website Manager, CBIC, with the request to upload this letter along-with the
enclosures on the official website of CBIC with a ticker.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001
No. 464/Exp. Obs./GE-LAs/DEP./EEPS/2022

Dated: 17th January, 2022

To
Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer,
M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Election to Legislative Assembly of Uttar Pradesh, 2022-Relieving of Expenditure Observers deployed in Phase I—Reg.

Sir,

I am directed to refer to the Commissions letter of even number dated 11.01.2022 and 12.01.2022 regarding deployment of Expenditure Observers in Phase I of General Election to Legislative Assembly of Uttar Pradesh, 2022 and to state that the Commission has relieved Sh. Prakash Borgohain, IRS(C&IT):2009 (R-19184) and Sh. Ram Singh Shekhawat IRS(C&IT):2009 (R-19181) from further election duty in Phase I of General Election to Uttar Pradesh Legislative Assembly, 2022. Both the Expenditure Observers are requested to submit Expenditure Observer Report I, required to be submitted by them after completion of their 1st visit related works (Held Virtually). The Expenditure Observers are kept in reserve now.

You are requested to intimate aforesaid 02 Expenditure Observers accordingly.

Yours faithfully,

(Amit Kumar Khakhlary)
Under Secretary

Copy to: Chief Electoral Officer, Uttar Pradesh, Lucknow with the request to bring it to the notice of concerned DEOs and ROs. (By Camp Bag/e-mail)